CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No. 92/2019 in OA No. 3677/2018

This the 09th day of August, 2019

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

Ram Prasad, Aged about 61 years, S/o Sh. Gopal Lal, Retd. ADMN, N. Rly Moradabad, Permanent Address: Village Khadiya Durzan, Post Reberpura, Tehsil Indergarh, District Bundi (Rajasthan) Presently residing at C/o Sh. R.C. Sharma, H.No. 42, G.F. Aradhan Enclave, Sector 13, R.K. Puram,

Near Moti Bagh Flyover, New Delhi. ...Petitioner

(By Advocate: Sh. S.P. Sethi)

VERSUS

- Sh. T.P. Singh,
 General Manager, Northern Railway,
 Baroda House, New Delhi & Ors.
- Sh. Ram Lal,
 Controller of Stores,
 Principle Chief Material Manager,
 Northern Railway, Baroda House, New Delhi.
- 3. Sh. A.K. Singal,
 Divisiona Railway Manager,
 Northern Railway, Moradabad Division,

Moradabad (UP).

... Respondents

(By Advocate: Sh. Shailendra Tiwary and Sh. V.S.R. Krishna)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Heard.

2. In view of the substantial compliance of the order of this Tribunal dated 27.09.2018, the CP is closed. However, the petitioner may seek remedy, if he is not satisfied, as per law. No costs.

(A.K. Bishnoi) Member (A) (S.N.Terdal) Member (J)

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